

Sub.: Certified copies prepared during the
period from 28/12/2020 to 01/01/2021
and ready for delivery.

NOTICE


Advocates / Government Pleaders / Litigants are hereby informed that Certified Copies in Suits / Appeals / Revisions / Applications, mentioned in the list below are ready for delivery.

It is further informed that if the delivery of Certified Copies is not taken within 14 days from the date of this notice the applications for Certified Copies will be disposed of and the amount deposited by then will be credited to the Government. The Certified Copy will not be issued further unless fresh application for the same would be filed. It is further notified that if the initial amount of deposit in the rejected application for Certified Copy on the ground of non-removal of objection is not taken back within 14 days from issuance of this notice, the amount will be credited to the Government.

COURT OF SMALL CAUSES)

Date :- 04th January, 2021)




04/01/2021
(Atul G. Rane)
Addl. Registrar

COPYING DEPARTMENT
LIST OF READY COPIES
PERIOD FROM 28.12.2020 to 01.01.2021

SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	5229	A 58/ 13 MARJI 440/ 11	NAZIR AZIZ	5	28/12/2020
2	5230	A 435 / 14 IN RAE / R 726/01	NAZIR AZIZ	5	28/12/2020
3	5009	RAE 498/2000	Z. M. MERCHANT	11	28/12/2020
4	4272	RAER 510/2017	MOHD. ATIQUE CHAUDHARI	15	28/12/2020
5	4269	RAER 509/2017	MOHD. ATIQUE CHAUDHARI	15	28/12/2020
6	4173	RAD 1084/2015	P K SHETTY	16	28/12/2020
7	4174	RAE 128/173/2010	P K SHETTY	16	28/12/2020
8	4414	RAE 1281/2004	MEHTA & DEDHIA	21	28/12/2020
9	5191	LE/C 36/18	NARANG LAW	20	28/12/2020
10	4035	RAE/R 1887/10	VASUDHA	26	28/12/2020
11	5155	A 411/ 18 IN RAE 842/ 09	K F BHAT	4	29/12/2020
12	5156	MISC A 177/ 19 IN LE 245/ 07	K F BHAT	4	29/12/2020
13	3122	RAE 1516/16	DILIP BHATIA	12	29/12/2020
14	5196	LEC 101/19	SUNIL KADAM	11	29/12/2020
15	4364	RAN 49/SR 07	KISHOR WADHWA	11	29/12/2020
16	5211	RAE 727/97	SNEHAL MODI	15	29/12/2020
17	5203	RAE 653/97	SNEHAL MODI	15	29/12/2020
18	5212	RAE 727/97	SNEHAL MODI	15	29/12/2020
19	5215	RAE 653/97	SNEHAL MODI	15	29/12/2020
20	5205	RAE 652/97	SNEHAL MODI	15	29/12/2020
21	5206	RAE 652/97	SNEHAL MODI	15	29/12/2020
22	5210	RAE 654/97	SNEHAL MODI	15	29/12/2020
23	5213	RAE 655/97	SNEHAL MODI	15	29/12/2020
24	5214	RAE654/97	SNEHAL MODI	15	29/12/2020
25	5233	RAD 1114/16	SUBHASHCHANDRA YADAV	13	29/12/2020
26	5209	RAE 652/97	SNEHAL MODI	15	29/12/2020
27	5207	RAE 653/97	SNEHAL MODI	15	29/12/2020

28	5208	RAE 727/97	SNEHAL MODI	15	29/12/2020
29	5202	RAE 655/97	SNEHAL MODI	15	29/12/2020
30	5204	RAE 654/97	SNEHAL MODI	15	29/12/2020
31	5178	RAE 833/2014	R A MEHTA	21	29/12/2020
32	5179	RAE 833/2014	R A MEHTA	21	29/12/2020
33	5180	RAE 834/2014	R A MEHTA	21	29/12/2020
34	5181	RAE 834/2014	R A MEHTA	21	29/12/2020
35	5127	MISC. A. 267/17 IN TER 269/2000	K. S. VAKIL	3	29/12/2020
36	5153	RAD 399/2020	K F BHOT	24	29/12/2020
37	5087	RAD 1733/08	IMTIAZ A RAIBAKKAR	11	30/12/2020
38	5073	RAE 1091/16	ANAND NAYAK	10	30/12/2020
39	5146	RAE 2243/10	SHAMIM & CO	15	30/12/2020
40	5240	RAE 655/97	ARGUS PARTNERS	15	30/12/2020
41	5241	RAE 652/97	ARGUS PARTNERS	15	30/12/2020
42	5242	RAE 653/97	ARGUS PARTNERS	15	30/12/2020
43	5243	RAE 654/97	ARGUS PARTNERS	15	30/12/2020
44	5244	RAE 727/97	ARGUS PARTNERS	15	30/12/2020
45	5121	RAE 781/1980	ABDUL MOHD	16	30/12/2020
46	5238	RAD 444/13	A.A. KOCHAREKAR	25	30/12/2020
47	4877	RAD 1131/14	M.G. MAHIMKER	26	30/12/2020
48	5110	FIRST A NO 05/ 2020 RIGHT TO INFORMATION APPEAL	PAWAN KUMAR BAILIFF REPORT	4	31/12/2020
49	5245	TER 13/18/2009	M K PARDESI	19	31/12/2020
50	5137	MISC. A. 326/16 IN RAE/R 567/08	DIVYAKANT MEHTA	1	31/12/2020
51	5247	RAER 638/1047/2011	NITIN TAWARE	24	31/12/2020
52	4887	RAE 471/2013	SONAL GAMAJIA	22	31/12/2020
53	3125	RAER 1343/16	DILIP BHATIA	12	01/01/2021
54	5124	RAE 1948/2013	U S JAIN	17	01/01/2021